

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 12242-JK (LD ) of 2024**  
**DATED:- 08 - 07 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

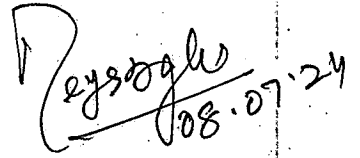
**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:08.07.2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)  
Assistant Legal Remembrancer

**Annexure to the Government Order No.12242-JK(LD) of 2024 dated 08.07.2024**

S.N	Title of the Case	Name Of OIC Sh./Smt.	Designation
1.	<b>Arbitration Appeal No. 03/2016</b> M/S Lydra India & Ors.v/s JKSICOP	Ravinder Kotwal	Divisional Manager Udhampur
2.	M/S New Kashmir Fabricators v/s UT of J&K & Ors.(Arbitration)	Ravinder Kotwal	Divisional Manager Udhampur
3.	<b>OWP No. 914/2013 &amp; 154/2016</b> <b>CMA No. 1265/2013</b> M/S Bhawani Foundaries v/s State of J&K & Ors.	Ravinder Kotwal	Divisional Manager Udhampur
4.	<b>OWP No. 797/2016</b> M/S Neeraj Gupta v/s State of J&K & Ors.	Ravinder Kotwal	Divisional Manager Udhampur
5.	Balraj Singh Sahni v/s Devam Puri & Ors.	Harminder Singh	Divisional Manager Estates Gangyal
6.	<b>WP@ No. 342/2022</b> M/S Technokem Constructions Chemicals V/S UT of J&K & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
7.	<b>WP@ No. 444/2022</b> M/S ATM Industries V/S UT of J&K & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
8.	<b>WP@ No. 338/2022</b> M/S Frixity Metal Pvt. v/s UT of J&K & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
9.	<b>WP@ No. 186/2022</b> M/S J.K.Enterprises v/s SICOP & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
10.	<b>WP@ No. 123/2022</b> M/S Atul Industries v/s JK SICOP & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
11.	<b>WP@ No. 1363/2022</b> M/S Shree Venkateshwar Enterprises v/s JKSICOP & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
12.	<b>OWP/1369/2015 &amp; WP@ 707/2023</b> M/S Nicer Paper Mill v/s UT of J&K	Bharat Indu Sharma	Divisional Manager Kathua
13.	<b>OWP No. 1016/2018</b> <b>MP No. 01/2018</b> Anupam Kumar v/s State & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
14.	<b>OWP No.693/2018</b> Harvinder Singh Rainu v/s St. of JK & Ors.	Harminder Singh	Divisional Manager Estates Gangyal
15.	<b>OWP No.646/2016 &amp; 137/2017</b> Narender Gupta v/s St. &	Angrez Chand	Deputy General Manager Estates

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16.	<b>WP© No. 1920/2022</b> Bal Krishan v/s UT of J&K & Ors.	Angrez Chand	Deputy General Manager Estates
17.	<b>SWP No. 748/2016 MP No. 01/2016</b> Rakesh Sharma v/s State & Ors.	Inderjeet Kour	Divisional Manager Administration
18.	<b>WP© No. 1031/2021</b> Rajan Sharma v/s Small Scale Industries Development Corporation Ltd.	Inderjeet Kour	Divisional Manager Administration
19.	<b>WP© No. 1601/2020 CCP(S) No. 291/2021</b> M/S Hi-Tech Motors V/s UT of J&K & Ors.	Ajay Kapoor	Divisional Manager (F) Head office
20.	<b>CCP(S) No. 196/2017</b> M/S AAR BEE Industries v/s Rattan Lal Tickoo	Rakesh Singh Bhau	Divisional Manager (Finance) RMD Gangyal
21.	<b>WP© No.2010/2020 CCP(S) No. 223/2021</b> M/S JK Power Solutions v/s Rajesh Pandoh & Ors.	Ravinder Sharma	Project Engineer, Jammu.
22.	<b>WP© No. 1971/2020 CCP(S) No. 101/2021</b> M/S Aditya Tiles v/s UT of J&K & Ors.	Sandeep Salathia	Distt. Manager
23.	<b>OWP/MCC 240/2018 OWP No. 1768/2018</b> S. Karam Singh v/s M/S Xtreme Motor Pvt. Ltd & Ors.	Harminder Singh	Divisional Manager Estates Gangyal
24.	<b>WP© No. 2745/2019</b> M/S Nagarjuna Agrichem Ltd. Battal. Ballian Udhampur v/s State of J&K & Ors.	Ravinder Kotwal	Divisional Manager Udhampur.
25.	<b>APOWP No. 21/2018 in OWP No.2117/2017 For Revision</b> S.Karam Singh v/s Vinay Verma & Ors.	Harminder Singh	Divisional Manager Estates Gangyal
26.	<b>CIMA No. 01/2008</b> Jammu Ispat Pvt. Ltd v/s JKSIOP	Manu Saraf	Divisional Manager (F) Marketing Gangyal
27.	M/S Jamkash Tiles v/s Secretary Rural Development Deptt. & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
28.	M/S Modern Hollow Blocks & Tiles Ltd. v/s RDD & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
29.	<b>Case B No. 16055/2016</b> Reena Devi v/s Ashish	InderJeet Kour	Divisional Manager Administration

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30.	SICOP v/s Ashok Kumar Sharma	Harminder Singh	Divisional Manager Estates Gangyal
31.	<b>OWP© 486/2015 IA No. 701/2015</b> M/S Shree Balaji Pigments v/s State of J&K & Ors.	P.K.Bhat	Divisional Manager Marketing Gangyal
32.	<b>WP© No. 2215/2021</b> Shree Ganpati Steel and Fabrication BBN v/s JK SICOP & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
33.	<b>WP© No. 1705/2020</b> Bakshi Cement Works Arts v/s UT of J&K & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
34.	<b>WP© No. 1673/2020</b> Tavish Engineering Works BBN v/s State of J&K & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
35.	<b>OWP No. 32/2006</b> Rajesh Gandotra v/s St. & Ors.	P.K.Bhat	Divisional Manager Marketing Gangyal
36.	<b>WP© No. 894/2023</b> <b>CCP(S) No.311/2023</b> M/S Surya Cements Products V/S JK SICOP & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
37.	M/S K.K. Enterprises V/S ACD & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
38.	<b>OWP No. 36/2018</b> Dhanuka Agritech Ltd v/s State & Ors.	Ravinder Kotwal	Divisional Manager Udhampur
39.	<b>OWP No. 382/2013</b> Babu Hussain v/s UT of J&K & Ors.	Rajan Sharma	General Manager Projects
40.	<b>OWP No. 674/2018</b> M/S J&K Wire & Steel Industries Pvt. Ltd. V/S State of J&K & Ors.	P.K.Bhat	Divisional Manager Marketing Gangyal
41.	<b>WP© No. 2215/2021</b> Atul Damral v/s UT of J&K & Ors.	Manu Saraf	Divisional Manager (F) Marketing Gangyal
42.	<b>WP© No.123/2022</b> M/S J.P. Industries v/s UT of JK	Bharat Indu Sharma	Divisional Manager Kathua
43.	<b>WP© No. 2368/2021</b> Inhabitants of Tund Naisoo Jarh & Ors. v/s UT of JK	Ravinder Kotwal	Divisional Manager Udhampur
44.	<b>WP© 2484/2023</b> Parvesh Gupta v/s UT of J&K & Ors.	Rajan Sharma	General Manager Projects
45.	<b>WP© No. 4111/2019</b> M/S Bhagwati Essential Oil v/s State of J&K & Ors.	Ravinder Kotwal	Divisional Manager Udhampur

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46.	<b>WP© No. 2442/2021</b> Kulbir Singh Jamwal v/s JKSICOP & Ors.	InderJeet Kour	Divisional Manager Administration
47.	<b>WP© No. .../2023</b> Reena Devi v/s UT Of J&K & Ors.	Bharat Indu Sharma	Divisional Manager Kathua
48.	M/S Paragan Balaji Fabrications v/s C.E PDD & MD SICOP	Manu Saraf	Divisional Manager (F) Marketing Gangyal
49.	<b>WP© No.538/2024</b> Ankush Kumar & anr. v/s UT Of J&K & Ors.	Angrez Chand	Deputy General Manager Estates
50.	<b>WP© No. 911/2022</b> <b>CCP(S) No. 347/2023</b> Nittin Kant v/s Inderjeet MD SICOP	Rajan Sharma	General Manager Projects
51.	<b>SLP No. 10445/2024</b> <b>OWP No. 2386/2018 &amp;</b> <b>9900001/2014</b> Mohd. Latif & Ors. v/s State of JK & Ors.	Angrez Chand	Deputy General Manager Estates
52.	<b>OWP No. 632/2008</b> <b>IA NO. 941/2008</b> Building Operation Controlling Authority v/s Suresh Kumar.	Rajan Sharma	General Manager Projects
53.	<b>WP© No..../2024</b> Gian Chand Sharma v/s UT of J&K & Ors.	Rajan Sharma	General Manager Projects
54.	<b>WP© No..../2024</b> Shiv ram v/s UT of JK & Ors.	Angrez Chand	Deputy General Manager Estates
55.	<b>WP© No..../2024</b> Bodh Raj & Ors. V/S UT of JK & Ors.	Angrez Chand	Deputy General Manager Estates
56.	<b>WP© No..../2024</b> Vikas Chander V/S UT of JK & Ors.	Rajan Sharma	General Manager Projects
57.	<b>WP© No. 624/2023</b> Dr. Posh Charak & ors. V/S UT of JK & Ors.	Angrez Chand	Deputy General Manager Estates
58.	<b>WP© No. 881/2023</b> Chanchal Kumar & Ors. v/s UT, of JK	Angrez Chand	Deputy General Manager Estates
59.	<b>WP© No.879/2023</b> Sukhdev Kumar & Ors. V/S UT of JK & Ors.	Angrez Chand	Deputy General Manager Estates
60.	<b>WP© No. 1931/2023</b> Lakshay Grover V/S UT of JK & ors	Rajan Sharma	General Manager Projects
61.	<b>WP© No. 1050/2024</b> Rajinder Kumar V/S UT of JK & Ors.	Rajan Sharma	General Manager Projects
62.	<b>WP© No. 918/2024</b> Varun Mahey V/S UT of JK	Rajan Sharma	General Manager Projects

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	& Ors.		
63.	WP@ No. 917/2024 Ambica Sharma V/S UT of JK & Ors.	Rajan Sharma	General Manager Projects
64.	Janta Industries v/s UT of JK & Ors.	Ravinder Kotwal	Divisional Manager Udhampur
65.	Abhishek Singh Jamwal Vs UT of J&K and Ors.	Harminder Singh	Divisional Manager Estates Gangyal
66.	Recovery case before DRT Chandigarh SIDCO Vs M/S Tramboo Joinery Mills Pvt Ltd & Ors	Mr Munir Ahmad Bhat,	General manager Development Banking SIDCO

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